



THE COMPETITION FORUM.

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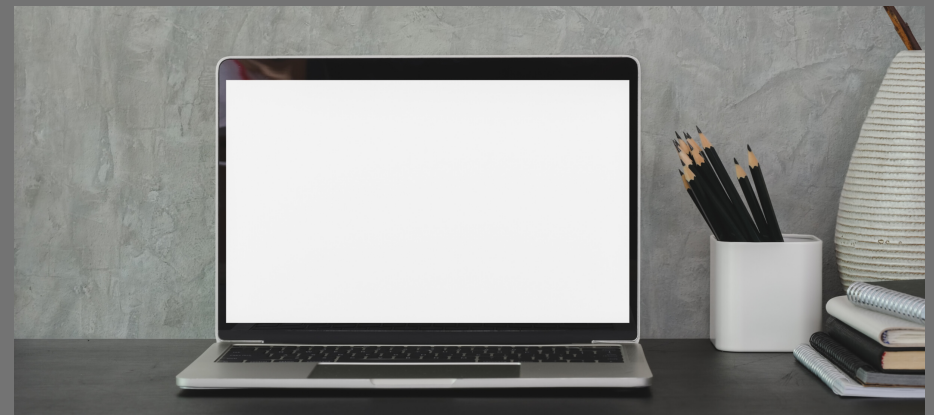
CALL FOR BLOGS

WHO ARE WE?

The Competition Forum (TCF) is a peer reviewed blog focusing on Competition/Antitrust Law. We aim at providing information, research, critical and constructive comments, and ideas. We wish to develop a database of research and developments in the field of competition laws by accepting quality works from various stakeholders, i.e., practicing lawyers, academicians, economists and students.

WHY TCF?

Competition jurisprudence is still at a nascent stage and thus is in need of minds and voices that can direct its development in the right direction. TCF is the first Indian blog which solely focuses on Competition law.

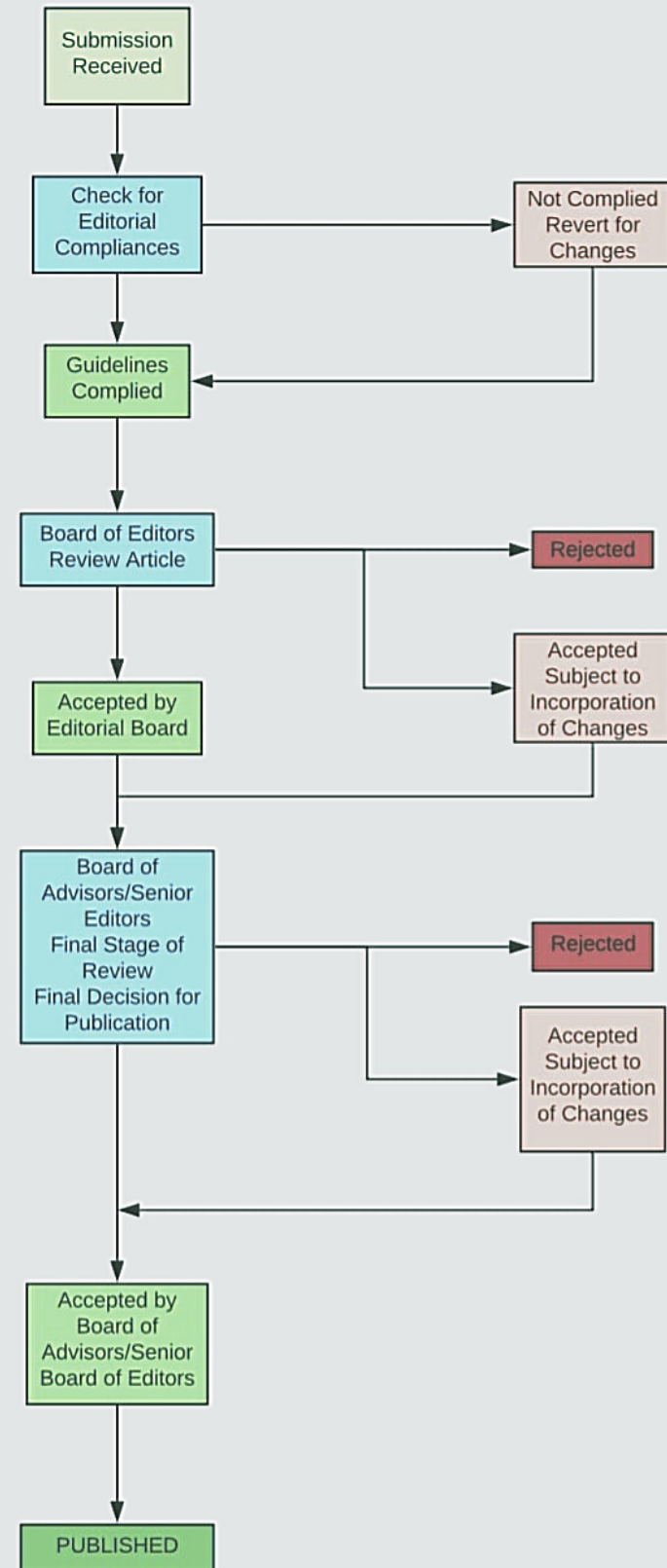


THREE STAGED REVIEW PROCESS

TCF has adopted a unique ‘Three Staged Review Process’ to create a platform that offers quality research & improve the existing literature on Competition Law.

In the first stage of the review process, the submission will be checked for editorial compliance and plagiarism. In the second Stage, it will be reviewed by our team of eminent editors which would include academicians as well as legal practitioners. Thereafter, the submission will be finally reviewed by our Board of Advisors in the third Stage. Articles can be sent back to the author at any stage for incorporating suggested changes / complying with submission guidelines.

The decision by the Editorial Board or the Board of Advisors (as the case may be) regarding acceptance or rejection of the Article will be final and binding.



BOARD OF ADVISORS



Mr. Steve Levitsky, Merger Clearance and Antitrust Counsel based in New York. He was previously Partner with renowned law firms such as LeBoeuf, Lamb, Greene & MacRae and Dewey & LeBoeuf. Mr. Levitsky has over 30 years of experience.



Mr. Anshuman Sakle, Partner with the Competition/Antitrust Law Practice at Cyril Amarchand Mangaldas.

EDITORS



Mr. Anush Rajagopal, a PHD Student (Competition Law) & Associate Tutor at University of East Anglia.



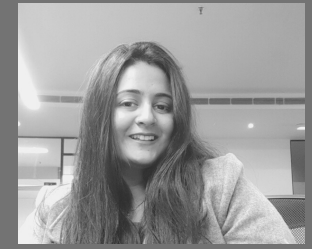
Ms. Arushi Jain, is an Independently Practicing Lawyer working on a wide array of matters. She holds an LLM degree from the University of California at Berkeley – School of Law with a focus on Competition Law.



Ms. Kritika Sethi, Associate - Cyril Amarchand Mangaldas. She graduated from NALSAR University of Law in 2016.



Mr Basu Chandola, Research Assistant at Jindal Initiative on Research in IP and Competition (JIRICO).



Ms. Ananya Bharadwaj, a Ph.D Scholar and also a Research Associate at the Competition Commission of India.

STUDENT EDITORS



Mr. Kartikey Sanjeev Bhalotia (founding Editor), Student-National Law University Odisha.



Mr. Neelesh Meena (founding Editor), Student-National Law University Odisha.



Mr. Arshit Kapoor, Student-National Law University Odisha.

"And while the law of competition may be sometimes hard for the individual, it is best for the race, because it ensures the survival of the fittest in every department ."

- ANDREW CARNEGIE

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